

**CORRIGENDUM TO THE LETTER OF OFFER
FOR THE ATTENTION OF THE SHAREHOLDERS OF**

CENTURY ENKA LIMITED

Registered Office: Birla Building, 7th Road,
9/1, R. N. Mukherjee Road, Kolkata – 700 001

**CASH OFFER FOR ACQUISITION OF EQUITY SHARES
FROM SHAREHOLDERS**

This is corrigendum to the Letter of Offer dispatched by JM Morgan Stanley Private Limited on behalf of CVC Capital Partners Limited, Acordis BV (now renamed "Disacord BV") & Acordis Overseas Investment BV. This corrigendum should be read in conjunction with the Letter of Offer dated March 22, 2005. The terms used but not defined in this corrigendum shall have the same meanings assigned to them in the Letter of Offer.

On the Cover Page of the Letter of Offer dated March 22, 2005 the title "Draft Letter of Offer" should be read as "Letter of Offer" and should be treated as the final Letter of Offer. All the other terms and conditions of the Letter of Offer continue to remain same as provided therein.

Acquirer takes full responsibility for this corrigendum Announcement.

Issued by: MANAGER TO THE OFFER



JM Morgan Stanley Private Limited

141, Maker Chambers III, Nariman Point, Mumbai – 400 021, India

Phone: +91 22 5630 3030; Fax: +91 22 2202 8224;

Email: ravindra.sinkar@jmmorganstanley.com

Contact Person: **Ravindra Sinkar**

On behalf of : CVC Capital Partners Limited, Acordis BV (now renamed
"Disacord BV") and Acordis Overseas Investment BV
Authorised Signatory : Mr. R.A. Shah
Place : Mumbai
Date : March 29, 2005